

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 05
CP No. (IB)- 47/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Sugna Metals Ltd.

... Operational Creditor

Versus

M/s Varaha Infra Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : G. Jagdish, Adv.
Sandhya Rani, Adv.
For the Corporate Debtor : Umang Gupta, Adv.
Upasna Singh, Adv.

ORDER

Heard Mr. G. Jagdish, learned counsel appearing on behalf of the Petitioner/ Operational Creditor and Mr. Umang Gupta, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Learned counsel for the Respondent is directed to file reply along with his Vakalatnama before the next date of hearing, failing which the Corporate Debtor will be proceeded as ex-parte. List the matter on 31.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024